

C. A. T. Bench, JAIPUR

Date of Order	Orders
18.4.95	Applicant present in person D. B. not formed today. 17/5/95 Be listed before D. B. on..... Dy Registrar C.A.T. Jaipur Bench 17/5/95 D. B. not formed today. 21/7/95 Be listed before D. B. on..... C.A.T. Jaipur Bench
21-7-95	Mr. Dharmendra Agarwal - Counsel for the Applicants. Heard. During the course of arguments the learned counsel for the applicant sought permission to withdraw this application. Permission to withdraw the same is granted. The H.C. Application is dismissed as having been withdrawn. (O.P. Sharma) Member (Delin) (SOPAL KADISHA) Vice Chairman

Arbuz
28/7

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applicant
vick 2133
31.7.95